

**PRL. DISTRICT AND SESSIONS COURT, DHARWAD**

**Tender Notification of repair of Furniture.**

No. 2 /2018

Date: 26/02/2018

Last Date 13-03-2018 by 5-30PM.

Quotations are invited from the interested manufactures/authorized dealers/ authorized agencies who are dealing with manufacturing and repair of wooden and steal items furniture for repair the following items of existing old furniture of courts in Dharwad Unit. The quotations may be submitted for each category separately, so as to reach the undersigned on or before 5-30 PM on 13-03-2018 in sealed cover addressed to the Prl. District & Sessions Judge Dharwad. The rate shall be specified in a Quotation for each item separately. The undersigned reserves the right to accept/reject any quotation. The seal cover will be opened before the undersigned on 14-03-2018. at 5-30 pm.

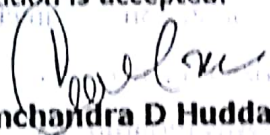
SL. No.	Name of the Articles	No's of Articles	Particulars of Repair
1	Wooden chairs with Arms	50	Replace of knitting seats & refitting & polish
2	Office Table	30	Refitting & polish
3	Wire chairs	25	Replace of knitting seats & repaint
4	Steel Almira	60	Replace of lock system & handles. Repainting minor repairs
5	Computer table	05	Refitting

Note: The aforesaid items will be made available for inspection on all working days during the office hours.

**CONDITIONS:**

1. Repairs work should be completed within 15 days from the date of acceptance of quotation.
2. Repair work should be carried out within the premises of court only.
3. Good quality items shall be used in repairs.

4. Payment will be made only after repair of furniture's as per the specification.
5. All the rights are reserved with the undersigned to accept or to reject any quotation subject to quality and price. No correspondence will be entertained in this regard.
6. To execute necessary agreement bond if quotation is accepted.

  
( Ramchandra D Huddar )  
Prl. District and Sessions Judge,  
Dharwad

No.CPN /2018

Prl. District & Sessions Court  
Dharwad, Dated :26/02/2018

**Copy submitted to:**

The Hon'ble Registrar General, High Court of Karnataka, Bangalore  
for kind information.

**Copy FWCS to:**

1. The Deputy Commissioner, Dharwad District Administrative Building, Dharwad (Tender Bulletin Officer) with a request to publish in onsuing bulletin.
2. The Chief Executive Officer, Zilla Panchayat, Dharwad.
3. The Commissioner, Hubli-Dharwad Municipal Corporation, Dharwad.
4. The District Treasury Officer, Dharwad.
5. The Superintendent of Central Prison, Belgaum/Dharwad.
6. The Assistant director of District Information and Publication.
7. Notice Board of the District Court, Dharwad.
8. Director of Industrial Commerce Department, Dharwad, Rayapur.
9. The Prl Sr Civil Judge Dharwad.
10. The Prl Sr Civil Judge Hubballi.
11. The Sr .Civil Judge Kalaghtagi.
12. The Sr.Civil Judge Kundgol.
13. The Prl Sr Civil Judge Navalgund.

**Copy FWCS to:**

The Prl. District and Sesslons Judge, Bangalore /Bagalkot /Belgavi/  
Bellary/ Bldar/ Vijayapur/ Chamaraja Nagar/ Chitradurga/ Dakshina  
Kannada/ Davanagere/ Chikkamagaluru / Chitradurga / Chikkaballapur/  
Davanagere/ Gadag/ Haveri / Gulbarga / Hassan / Madikeri / Kolar/  
Koppai/ Mandya / Myore / Raichur / Ramnagar / Tumkur / Ullar Kannada/  
Udupi/ Yadagiri

No. CPN/ 88/2017.

District Court, Dharwad.  
Date: 26-02-2018.

**Copy forwarded for information & necessary action with request to send the information on or before 01-03-2018 without fail.**

1. The Judge, Family Court, Dharwad.
2. The Judge, Family Court, Hubballi.
3. The Presiding Officer, Labour Court, Hubballi.
4. The Presiding Officer, Industrial Tribunal, Hubballi
5. The Prl. Senior Civil Judge and CJM, Dharwad.
6. The Prl. Senior Civil Judge and JMFC., Hubballi.
7. The Prl. Civil Judge and Prl. JMFC., Dharwad
8. The II Addl. Civil Judge and JMFC (II Court), Dharwad.
9. The Prl. Civil Judge, Hubballi.
10. The II Addl. Civil Judge and JMFC (III Court), Hubballi.
11. The J.M.F.C. (I Court), Hubballi
12. The J.M.F.C. (II Court), Hubballi.
13. The Senior Civil Judge and JMFC., Navalgund.
14. The Senior Civil Judge and JMFC., Kalghatgi.
15. The Senior Civil Judge and JMFC., Kundgol.
16. The Civil Judge and JMFC., Navalgund.
17. The Civil Judge and JMFC., Kalghatgi.
18. The Civil Judge and JMFC., Kundgol.
19. The Accounts Branches, District Court, Dharwad.

**By Order**

*James 26.2.18*

**Chief Administrative Officer,  
District Court, Dharwad.**